

IN THE COURT OF JUDICIAL MAGISTRATE, TIRUMANGALAM

Present: Thiru.M.C.Arun, L.L.B.,
Judicial Magistrate, Tirumangalam
Dated this the 14th day of July 2020.
Cr.M.P.No.664/2020

Pandi, (Aged 38/2020),
S/o.Pandi

... Petitioner/Accused

-/Vs./-

State through the Sub Inspector of Police,
Koodakovil P.S. in Cr.No.622/2020
U/s.4(1)(aaa), 4(1)(A) TNP Act

... Respondent/Complainant

Date of Remand: 10.07.2020

The counsel for the accused filed bail petition U/s.437 Cr.Pc. to the E-mail ID of this court on 14.07.2020 due to outbreak of COVID - 19 Lock down. This court passed the following:

ORDER

Heard. Records Perused. The offence is exclusively triable by the court of sessions and considering the facts and circumstances of this case, this court is declined to grant bail. Hence this bail petition is dismissed.

Pronounced by me in the open court on this the 14th day of July 2020.

Sd/-M.C.Arun,
Judicial Magistrate,
Tirumangalam.